

Declaration on Assets and Liabilities

Year-2022-23

I, ...Dharmendra Kumar..., son/daughter/wife of ...Shri Prasadi Prasad..., aged..49... Years, belonging to ...Bihar Legislative Assembly Secretariat Patna... service and presently working as ...Assistant... given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Vibha Kumari	Dependant-1 Aman Kumar	Dependant-2 Ankita Kumari	Dependant-3
(i)	Cash	100000/-	80000/-	---	---	---
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	saving- 1,55,000/- FD- Unitech 35,000/-	saving 50,000/-	---	---	---
(iii)	Bonds, Debentures and shares in Companies	Co-Operative shares-15,000/-	---	---	---	---
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 516388412 - 22,707/-Yrly, 51632691- 4415/-yrly	LIC- 513952011 -6481/yrly	---	Suknya Yojna 1,50,000/yrly	---
(v)	Motor Vehicles (details of make, etc.)	Maruti Swift BR-01-FM-1282 Hero Honda No-BR-01-BB-7943	---	---	---	---
(vi)	Jewellery (give details of weight and value)	Gold- 200 gm Silver-150gm Rs-900000/-	Gold- 400 gm Silver-1.2 Kg. 1800000/-	Gold- 10 gm Silver- 100 gm 50000/-	Gold- 10 gm Silver- 200 gm 60000/-	---
(vii)	Other assets, such as values of claims / interests	---	---	---	---	---

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	---	---	---	---	---
(v)	Other (such as interest in property) 4 Bigha, sikandra, Giryak, (Nalanda) 10 katha Bena (Nalanda)	---	---	---	---	---

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Ramkrishna Nagar Car Loan Co-Operative Bank SBI BIHAR VIDHAN SABHA	5,37,671/- 45,000/- 97,763/-
	(ii) Loans from financial institutions	---	---
	(iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity	---	---

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Place: Patna
Date: 07.07.2013
Department: Bihar Vidhan Sabha, Patna.
Designation: Assistant
Name of Employee: Dharmendra Kumar
Signature: *Dharmendra Kumar*

I hereby declare that the above details are true to the best of my knowledge and belief.

Home District :- Nalanda
Cadre :- Administrative
Class/Group :- B (A/B/C)
Date of Birth :- 2 6 0 3 1 9 7 4 (DD/MM/YYYY)
Gender :- M (M/F)
GPF/CPE/PRAN No. :- PTS/BLA-1283
C Personal Detail

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)]	BKAPK8046F Year-2022-23 70,059/-	---
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth tax return filed.]	---	---
	(iii) Sales Tax [Only in case of proprietary business]	---	---
	(iv) Property Tax	---	---
	(d) dues to departments dealing with telephones	---	---
	(e) dues to departments dealing with aircraft and helicopters	---	---
	(f) Other dues, if any	---	---